

7. *Importer*—M/s. Indian Lead Limited, Bombay.

Permission granted only to negotiate the import of lead dross/residue/scrap for use in their Thane unit as per the recommendations of the Committee constituted for this purpose on 21st November, 1995. No permission has been given for any consignment so far.

* All imports were permitted subject to the requirement under Hazardous Wastes (Management and Handling) Rules, 1989 and the conditions stipulated for the purpose.

Railway Line from Jammu to Srinagar

*185. SHRI GULAM RASOOL KAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey has been executed for laying Railway line from Jammu and Srinagar; and

(b) if so, the time by which this project is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) The line from Jammu to Udhampur (54 kms) is already under construction and is currently targeted for completion in 1997-98. The line from Udhampur to Baramulla via Srinagar has been approved and included in the Budget with funds to be provided outside the Railway's plan. The work would be started after funds have been made available by the Government. This project will take 7 years if the full requirement of funds is provided.

[Translation]

Wasteland in Forests

*186. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details of area in hectares as wasteland in forests, State-wise; and

(b) the measures taken by the Government to regenerate these areas?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) A Statement is enclosed.

(b) The various steps taken by the Government to regenerate the severely degraded forest area, with crown density less than 10% are :

(i) The concept of Joint Forest Management has been introduced in most of the States for development of forest by the way of people's participation.

(ii) Major schemes launched by the Government for development of forest are :

(a) Integrated Afforestation and Eco-development Project Scheme

(b) Area Oriented Fuelwood and Fodder Project Scheme.

(c) Scheme on Association of Schedule Tribe and Rural Poor in the Regeneration of Degraded Forest.

STATEMENT

State-wise details of forest area with less than 10% crown density as per the State of Forest Report, 1993

S.No.	State/UTs	Forest area (in ha) with less than 10% crown density
1.	Andhra Pradesh	12,17,000
2.	Arunachal Pradesh	22,300
3.	Assam	60,200
4.	Bihar	1,92,500
5.	Goa (including Daman and (Diu)	1,600
6.	Gujarat	2,42,700
7.	Haryana	12,200
8.	Himachal Pradesh	1,84,500
9.	Jammu and Kashmir	3,10,800
10.	Karnataka	4,63,700
11.	Kerala	9,300
12.	Madhya Pradesh	3,04,900
13.	Maharashtra	7,28,100
14.	Manipur	1,46,100
15.	Meghalaya	98,500
16.	Mizoram	1,15,600
17.	Nagaland	12,000
18.	Orissa	6,35,500
19.	Punjab	11,400
20.	Rajasthan	6,75,200
21.	Sikkim	43,700
22.	Tamil Nadu	2,81,800
23.	Tripura	13,800
24.	Uttar Pradesh	1,04,300
25.	West Bengal	4,800
26.	Andaman and Nicobar	400
27.	Chandigarh	-
28.	Dadra and Nagar Haveli	1,100
29.	Delhi	300
30.	Lakshadweep	-
31.	Pondicherry	-
Total		58,94,300